

with Employment Exchange, Daryaganj, Delhi during 1988-90 are as follows:

1988	—	61
1989	—	101
1990	—	116

(b) During the period 1988-90, 368 candidates for the above category were sponsored against 97 notified vacancies, but the placement has been reported only in respect of 1 person.

(c) and (d) Only 18 SC candidates who have not been covered in seniority criteria could not be sponsored during the period. The candidates registered at Employment Exchanges are sponsored as per their seniority and suitability depending upon the available vacancies.

Privatisation of Engineering Industry

4319. SHRISHRAVAN KUMAR PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether over 70 per cent of the manufacturing cost in the engineering industry, especially in the public sector is attributable to the cost of material;

(b) if so, whether the Government propose to consider privatisation of the core-sector public undertakings like SAIL, COAL INDIA, STATE ELECTRICITY BOARDS, etc. before privatisation of engineering industries; and

(c) the policy of the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) No, Sir.

(b) Does not arise

(c) The Government have no policy to privatise public sector enterprise at present

Water Supply Scheme in Kerala with Spanish Aid

4320. SHRI T.J. ANJALOSE: Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal for introducing a water supply scheme in Cherthalla Taluk of Kerala with the aid of Spanish Government; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) No, Sir.

(b) Does not arise.

[Translation]

Food Processing Industries in Rajasthan

4321. SHRI KUNJEE LAL: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether the Government are providing assistance to fruit and vegetable based industries in Rajasthan;

(b) if so, the details of the assistance provided during each of last three years; and

(c) whether some proposals regarding fruit and vegetable based industries at Sawai Madhopur, Kota, Bharatpur and Alwar districts in Rajasthan are pending with the Government for approval?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING IN-

DUSTRIES (SHRIGIRIDHAR GOMANGO)

(a) to (c) Ministry of Food Processing Industries has a number of plan schemes under which assistance is provided to the State governments. A proposal had been received from Rajasthan State Industrial Development and Investment Corporation Ltd., for providing assistance to undertake a study on the status of the food processing sector in Rajasthan. The Corporation has been advised to forward their proposal through the State Govt. No specific proposal has been received regarding fruits and vegetable based industries at Sawai Madhopur, Kota, Bharatpur and Alwar Distt. of Rajasthan.

[English]

Environmental Safety Norms for Foreign Companies

4322. SHRI V. KRISHNA RAO: Will the PRIME MINISTER be pleased to state

(a) whether the Government propose to ensure that foreign companies permitted to commence their industrial activities in India stick to the environmental safety norms prescribed in their respective countries, and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (b). All companies, whether Indian or foreign, are required to comply with environmental safety norms as per the Indian Laws

[Translation]

Loans given for Self Employment Production Units

4323 SHRI BHOGEN德拉 JHA: Will the PRIME MINISTER be pleased to refer to the reply given on September 7, 1990 to the Started Question No. 432 and state .

(a) whether the Department of Small Scale Industries had organised entrepreneurship camps in Madhubani and Darbhanga districts on 13-14 February and 15-16 February, 1991 respectively,

(b) if so, the number of persons who have been granted loans and grants for setting up self employment production units prior to and after the organisation of the said camps, and

(c) the number of self employed industrialists granted loans and grants in Madhubani and Darbhanga cities which have more than 10 thousand population?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) Yes, Sir.

(b) and (c). Information not readily available and it is being collected

Government Accommodation to Handicapped Employees of M.C.D.

4324. SHRI SURYA NARAYAN YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) the number of handicapped employees working in the Municipal Corporation of Delhi and the number of applications received for allotment of Government accommodation to them,

(b) the action on those applications received from handicapped employees, and

(c) the time by which the Government accommodation will be allotted to them?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c) The information is being collected and will be laid on the Table of the House